

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMAN-THAIYA) : (a) Yes. Brief particulars are given in the statement attached.

(b) 21 criminals have so far been arrested.

(c) (i) Apart from tightening up normal security arrangements by the Government Railway Police, such as keeping watch at important stations and periodical raids to round up criminals and antisocial elements, Government Railway Police escorts are provided on important night passenger trains.

(ii) Close liaison is maintained by the Railway Protection Force with the Government Railway Police so that crime is effectively checked and surveillance is kept over had characters.

(iii) Co-ordination meetings at all levels are also held by the Railway Protection Force Officials with the Government Railway Police officials with a view to improving prevention and detection of crime on Railways.

(iv) Strict instructions have also been issued to the Railway Protection Force Staff, on duty in yards or station platforms for guarding Railway Property to rush to the scene of crime and render all possible help to the victims.

Statement

Brief details about the incident are as follows :

On 3-4-1971, train No. 63 UP Hatia-Ranchi-Asansol Passenger left Mohuda at 22.50 hours and was stopped unusually due to alarm chain pulling between Mohuda and Jamuniatand Stations. A group of criminals numbering about 30-35 boarded the train and entered different 3rd class compartments, assaulted the passengers and intimidated them by explosion of bombs and snatched away their personal belongings at the point of pistols, knives and other deadly weapons. They also looted parcels from the luggage van of the train. The train was escorted by 2 Government Railway Police Constables equipped with lathis. During resistance given by the Government Railway Police Constables, one of them sustained injuries.

Railway Protection Force Dog of Kharagpur Kennel was utilised in this case on 5-4-1971, who led the Police to the houses of two accused persons. They were arrested on 6-4-1971 and on interrogation are reported to have admitted their complicity in this case. Subsequently 19 more suspects were arrested in this case. During raids conducted in the houses of accused persons, large quantities of stolen materials were recovered. Besides, 3 country made pistols, 25 bombs, 15, 12 bore cartridges and some other weapons were also recovered. Five parcels were recovered from the bushes from near the place of occurrence.

Government Railway Police, Bhojudih registered case No. 2 on 4-4-1971 under section 395/412 IPC in this connection and their investigations still continues.

Mall Bags piled up due to strike by Railwaymen in Barauni

963. **SHRI RATTANLAL BRAHMAN :** Will the Minister of RAILWAYS (RAIL MANTRI) be pleased to state the measures taken for the clearance of hundreds of mail bags which are piled up in the R. M. S. Offices in the locality of Barauni due to the strike by the Railwaymen there ?

THE MINISTER OF RAILWAYS (RAIL MANTRI) (SHRI HANUMAN-THAIYA) : To meet the situation created by the illegal strike in the Barauni area of the North Eastern Railway, special arrangements were made by the Posts and Telegraphs Department for diversion of mails by alternative routes, by road transport and other means. The work of Barauni RMS was concentrated at Samastipur RMS by pressing a special set into service. As a result of these measures, there was no hold up of mails any where in Barauni region.

बिकानेर डिवीजन (उत्तर रेलवे) में
रेलवे यात्रियों के लिये पीने के पानी
की सुविधाएं

964. **श्री पन्नालाल बारूपाल :** क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका मन्त्रालय उत्तर रेलवे की बिकानेर डिवीजन में, जहां गर्मी के मौसम